

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF M/s PROPYL PACKAGING LIMITED**

| RELEVANT PARTICULARS |                                                                                                                                       |                                                                                                                                                                                                                |
|----------------------|---------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.                   | Name of corporate debtor                                                                                                              | <b>M/s.PROPYL PACKAGING LTD</b>                                                                                                                                                                                |
| 2.                   | Date of incorporation of corporate debtor                                                                                             | 26/07/1996                                                                                                                                                                                                     |
| 3.                   | Authority under which corporate debtor is incorporated / registered                                                                   | ROC-Ernakulam                                                                                                                                                                                                  |
| 4.                   | Corporate Identity No. of corporate debtor                                                                                            | U25202KL1996PLC010585                                                                                                                                                                                          |
| 5.                   | Address of the registered office and principal office (if any) of corporate debtor                                                    | Reg Office:<br>Unit - 3, Plot - 30 & 31, KINFRA PARK,<br>Nalukettu Road, Koratty, Thrissur – 680308<br>Administrative Office:<br>Door No. 488/19, 1st Floor, Suncity Complex,<br>Koorkenchery, Thrissur- 68007 |
| 6.                   | Insolvency commencement date in respect of corporate debtor                                                                           | 14/02/2020<br>(Order received on 18/02/2020)                                                                                                                                                                   |
| 7.                   | Estimated date of closure of insolvency resolution process                                                                            | 13/08/2020                                                                                                                                                                                                     |
| 8.                   | Name and registration number of the insolvency professional acting as interim resolution professional                                 | Mr.George Varkey<br>IBBI/IPA-001/IP-P00433/2017-2018/10756                                                                                                                                                     |
| 9.                   | Address and e-mail of the interim resolution professional, as registered with the Board                                               | Building No.110, Ground Floor, Surabhi Nagar, Kakkanad, Kochi, Kerala, 682030<br><b>Email: geovaktm@gmail.com</b>                                                                                              |
| 10.                  | Address and e-mail to be used for correspondence with the interim resolution professional                                             | Mr.George Varkey<br>Building No.110, Ground Floor, Surabhi Nagar, Kakkanad, Kochi, Kerala, 682030<br><b>Email: geovaktm@gmail.com</b>                                                                          |
| 11.                  | Last date for submission of claims                                                                                                    | <b>28/02/2020</b>                                                                                                                                                                                              |
| 12.                  | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | Not Applicable                                                                                                                                                                                                 |
| 13.                  | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | Not Applicable                                                                                                                                                                                                 |
| 14.                  | (a) Relevant Forms are available at:<br><br>(b) Details of authorized representatives are available at:                               | (a)Web link for downloading claim forms:<br><a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a><br>(b) Not applicable                                                  |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s Propyl Packaging Ltd on 14/02/2020.

The creditors of **M/s PROPYL PACKAGING LTD**, are hereby called upon to submit their claims with proof on or before **28/02/2020** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by **electronic means only**. All other creditors may submit the claims with proof in person, by post or by electronic means.

(Claims by Operational Creditors in Form B; Financial Creditors in Form C; Workmen and Employees in Form D; Authorised Representative of Workmen and employees in Form E; and Creditors other than Financial Creditors and Operational Creditors in Form F)

**Submission of false or misleading proofs of claim shall attract penalties.**

  
Mr George Varkey  
IBBI/IPA-001/IP-P00433/2017-2018/10756  
**CA. GEORGE VARKEY B.Com. ACA,IP**  
**Insolvency Professional**  
**Reg No IBBI/PA-001/IP-P00433/2017-18/10756**

Date : 20/02/2020  
Place : Kochi